SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 22323/2023 [Arising out of impugned final judgment and order dated 05-07-2023 in CWJC No. 18302/2022 passed by the High Court of Judicature at Patna]

ABHAY KUMAR PATEL Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS. Respondent(s)

SLP(C) No. 8231/2025 (XVI)

Date: 07-08-2025

SLP(C) No. 8231/2025 was called on in the Mentioning List today.

CORAM:

HON'BLE MR. JUSTICE J.K. MAHESHWARI HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s): Mr. Manoj Kumar Srivastava, AOR

Mr. Shashank Tripathi, AOR (Mentioned by)

For Respondent(s):

Mr. Anshul Narayan, Adv.

Mr. Ashutosh Chaturvedi, Adv.

Ms. Vineeta Singh, Adv. Mr. Prem Prakash, AOR

Mr. Navin Prakash, AOR

Mr. Smarhar Singh, AOR

UPON a mention being made by counsel for petitioner the Court made the following

ORDER

SLP(C) No. 8231/2025

1) There appears to be no urgency.

(NIDHI AHUJA) AR-cum-PS (NAND KISHOR)
ASSISTANT REGISTRAR